

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 18.02.2022 (FRIDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Mr. V.P. Singh, Member (Technical)

For Directions

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|--------|---|--|------------------------|--|
| 1. | Comp. App. (AT) (Ins) No. 739 of 2018 | Kishore Shanker Signapurkar Vs. Prime Soles & Anr. | Manu Yadav | Tushar Parashar-R1 Kunal kohli (R2) |

For Admission (Fresh Cases)

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|----|---|--|------------------|--|
| 2. | Comp. App. (AT) (Ins) No. 100 of 2022 | Shefali Gupta & Anr. Vs. Nilesh Sharma Resolution Professional Today Homes and Infrastructure Pvt Ltd. | Anando Mukherjee | |
| 3. | Comp. App. (AT) (Ins) No. 128 of 2022 | Cimco Projects Ltd. and ors. Vs. Anup Kumar (Resolution Professional) Shiv kala Developers Pvt. Ltd. | Santosh Pandey | Abhijeet Sinha Shankari Mishra Vibhor Sachan Anup Kumar |
| 4. | Comp. App. (AT) (Ins) No. 160 of 2022 | Sumit Bansal Vs. Committee of Creditors of JP Engineers Pvt. Ltd. & Ors. | Abhishek Garg | |
| 5. | Comp. App. (AT) (Ins) No. 161 of 2022 | Arun Mittal & Anr. Vs. Narmada Cereals Pvt. Ltd. & Ors. | Rajesh Bohra | |

For Admission (After Notice)

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| 6. | Comp. App. (AT) (Ins) No. 1057 of 2021 & I.A. No. 2804 of 2021 | Adriatic Sea Foods Pvt. Ltd. Vs. Suresh Kumar Jain | Vedanta Varma | Anoop P. Awasthi Parthvi Ahuja Prapti Singh-R1 |
| 7. | Comp. App. (AT) (Ins) No. 928 of 2021 | Mahadev Prasad Jhavar Vs. Agarwal Polysacks Ltd. & Anr. | Yash Sharma | Manish Paliwal Vikas Kumar-R1 Jitendra Lohia-R2 |

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|-----|---|---|----------------|--|
| 8. | Comp. App. (AT) (Ins) No. 951 of 2021 | Santanu T. Ray, resolution Professional of Zicom SAAS Pvt. Ltd. Vs. Tata Capital Financial Services Ltd. & Ors. | Udit Kishah | R. Sudhinder Ekta Bhasin Nikhil Kr. Singh-R1 Nishit Dhruva Prakash Shinde-R2-4 |
| 9. | Comp. App. (AT) (Ins) No. 18 of 2022 | Datawind UK PLC. Vs. Haiko Logistics India Pvt. Ltd. & Anr. | Vriti Gujral | |
| 10. | Comp. App. (AT) (Ins) No. 27 of 2022 | MSTC Ltd. Vs. Crest Steel & Power Ltd. & Ors. With | Pallavi Pratap | Aakarshan Sahay Daman Singh |
| 11. | Comp. App. (AT) (Ins) No. 913 of 2021 | MSTC Ltd. Vs. Crest Steel & Power Pvt. Ltd. | Pallavi Pratap | Nishtha Sachdeva |
| 12. | Contempt Case (AT) No. 26 of 2021 in Comp. App. (AT) (Ins) No. 1186 of 2019 | Edelweiss Assets Reconstruction Company Limited Vs. Gwalior Bypass Projects Ltd. (Through Its Resolution Professional, Mr. Shailesh Verma) | Atul Sharma | Ravishankar Krishnan |

For Hearing

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|-----|---|---|--------------------------------|--|
| 13. | Comp. App. (AT) (Ins) No. 44 of 2021 | Prateek Gupta and Ors. Vs. Petrolube India Ltd. Liquidator Ashwini Gupta | Amandeep Singh | Janender Kumar Chumbak Ashwani Kumar Gupta Asmita Duggal |
| 14. | Comp. App. (AT) (Ins) No. 422 of 2021 | Ranasaria Poly Pack Pvt. Ltd. Vs. Uniworld Sugars Pvt. Ltd. & Anr. With | Archi Agarwal Sahil Tagotra | Abhishek Anand Viren Sharma-R1 Mandeep Kalra Paras Mohan Sharma Srishti Tiwari |
| 15. | Comp. App. (AT) (Ins) No. 741 of 2021 | Simbhaoli Sugars Ltd. Vs. Prmod Kumar Sharma, Resolution Professional of Uniworld Sugars Pvt. Ltd. & Ors. | Rachit Batra | G.P. Madaan Abhishek Anand Viren Sharma-R1 Prmod K. Sharma-RP Mandeep Kalra-R3 |

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By order of Hon'ble Chairperson
-sd/-
Registrar